

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Civil Contempt Application No.62 of 1998

In

Original Application No.389 of 1998

Allahabad this the 11th day of March, 1999

Hon'ble Mr. S. Dayal, Member ( A )  
Hon'ble Mr. S.K. Agrawal, Member ( J )

K.P. Singh, S/o Sri A.P. Singh, R/o DEN N/Rly.  
Ferozabad.

Applicant

By Advocate Shri A.K. shukla

Versus

1. Sri A.P. Nagrath, General Manager Personal 3rd Floor N/Rly, Baroda House, New Delhi.
2. Sri M. Singla, Chief Engineer, Northern Railway, Baroda House, Room No.426, IVth Floor, New Delhi.
3. Sri Sukhbir Singh, Divisional Railway Manager, DRM Office, Allahabad.
4. Sri K.P. Bhouri, Senior Divisional Personal Office, Northern Railway, Allahabad.
5. Sri Jitendra Tyagi, the then DSE III Allahabad at present working as a Deputy Chief Engineer, Bridge Work Shop, Northern Railway, Lucknow.
6. Sri Deepak Sublok DSE III, Allahabad.

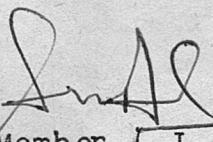
Opposite Parties.

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ORDER ( Oral )

By Hon'ble Mr. S. Daval, Member ( A )

None for the applicant. Sri Mahendra Prakash appears on behalf of Sri A.K. Gaur, Counsel for the respondents in O.A. 389/98. In this contempt application, no notices have been issued. Sri Mahendra Prakash files a copy of the order in O.A. 389/98 by which the applicant's counsel prayed for withdrawal of the O.A. and the same was allowed to be withdrawn on 06.11.1998. The order produced by the learned counsel for the respondents be kept on record. The contempt application, thus, does not survive and is consigned to record.



Member ( J )



Member ( A )

/M.M./